

IN THE CENTRAL ADMINISTRATIVE
TRIBUNAL ADDITIONAL BENCH,
BANGALORE

A. No. 1390/86(T) (W.P. No. 75/86)

Order Sheet (contd)

| Date | Office Notes | Orders of Tribunal |
|----------|---|--------------------|
| 16-7-86. | <p>This writ petition is obtained from High Court of Karnataka u/s. 29 of Administrative Tribunals Act 1985.</p> <p>There are 6 respondents all of them have served and represented through by Counsel. Name of appearance filed by Govt. Adv.</p> <p>Matter is ready for being posted before Court.</p> <p>Notice may be issued to respondents and to their Counsel intimating fresh date of hearing. Applicant may also be intimated through by his Counsel.</p> <p>A date may also be intimated to both parties.</p> <p style="text-align: right;">3-16/7/86 C.O.</p> <p><u>Registrars.</u> Register.</p> <p>Notice to represented parties through ad roccle's and to unrepresented parties personally</p> <p style="text-align: right;">→</p> | |

Date

Office Notes

Orders of Tribunal

post before Seedi
on 19.8.86 for
further proceedings

Per
13/

Notice issued to the parties
through their respective
advocates on 29/7/86

29/7

19-8-86 Sri. K. Subbarao for
applicant absent. Sri.
M. Sivaramaiah for R.
Date of hearing 1/12/86

P.S.

33. colt.2

4-9-86 Notice dt 29.8.86 issued
to the Advocate for Applicant

Annexure No 4

Post this com for hearing 12/86
along with Annexure 86/86
Complaint before the 12/86

1/12
1-10-86

**IN THE CENTRAL ADMINISTRATIVE
TRIBUNAL ADDITIONAL BENCH,
BANGALORE**

Contd

Order Sheet (contd)

ANB 390/86(1)

| Date | Office Notes | Orders of Tribunal |
|------|---|---|
| | <p><u>15.1.1987</u></p> <p>The Hon'ble Shri. Ch. Ramakrishna Rao, M(J).</p> <p>The Hon'ble Shri. A.T.A. Rego M(A).</p> <p>Sri. K. Subba Rao for applicant present.</p> <p>Sri. M. Sreerangaiah, Counsel for Railway present</p> <p>Arguments Concluded. Orders dictated.</p> <p>Application is disposed of.</p> <p>P.D.</p> <p><u>33</u></p> <p>EO CH.2</p> | <p><u>CHRKRJ/LHARM</u> <u>15-1-1987</u></p> <p><u>ORDER</u></p> <p>Shri K. Subba Rao present for the applicant. Shri M. Sreerangaiah, Standing Counsel for Railways, present for respondents. Shri Sreerangaiah brings to our notice that the applicant has since been absorbed as Gangman and posted to work under the control of Assistant Engineer, Southern Railways, Sakhleshpur. In view of this Shri Sreerangaiah prays that the application may be disposed of as having become infructuous. Shri Subba Rao has no objection. Accordingly, we dispose of this application as having become infructuous.</p> <p><i>Under the Act</i></p> <p>MEMBER (J) MEMBER (A)</p> <p>15-1-87</p> <p>SR</p> |

| Date | Office Notes | Orders of Tribunal |
|---------|---|--------------------|
| 28-1-87 | <p>order dt. 15-1-87 issued to all the parties concerned.</p> <p>TRB.</p> | |